

LOK SABHA

Tuesday, November 29, 1966/
Agrahayana 8, 1888 (Saka).

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Demurrage claimed by M/s Aminchand Pyarelal Group from Calcutta Port Commission

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*541. Shri Madhu Limaye:
Shri Kishen Pattnayak;
Shri Ram Sewak Yadav:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether the Central Bureau of Investigation or any other Central Government Investigating Agency has carried out an inquiry into the transaction involving the cheating of Calcutta Port Commission, by fraudulently claiming refund of the demurrage charges by the Aminchand Pyarelal Group; and

(b) if so, the results thereof and the action taken in the matter?

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): (a) Yes.

(b) The case is still under investigation.

श्री मधु लिमये : अध्यक्ष महोदय, मैं यह जानना चाहता हूँ कि जिस डैमरेज को उन्होंने वापस मांगा और ले लिया उसका आंकड़ा क्या है ?

Shri C. M. Poonacha: The amount is something about a lakh or just over a lakh of rupees.

श्री मधु लिमये : इन फर्मों के बारे में कई बार इस सदन में सवाल पूछे गये हैं। अभी मैं कलकत्ता गया था और वहाँ पता चला कि बिना इस्पात और सीमेंट का लाइसेंस लिए हुए इस फर्म के लोगों ने एक बड़ा हॉटल बनाया है। तो मैं सरकार से जानना चाहता हूँ कि इन फर्मों के द्वारा दूसरे जितने गैर कानूनी काम हुए हैं क्या उनकी जांच करने के लिए कोई इंतजाम किया जा रहा है ?

Shri C. M. Poonacha: To the extent matters related to this Ministry the cases have been reported to the CBI who are investigating into the matter.

श्री मधु लिमये : अपीजे वाला भी ? सफर इस मंत्रालय के मातहत है इसीलिए मैंने हॉटल के बारे में पूछा।

Shri S. M. Banerjee: Hotel comes under the Director of Tourism.

श्री मधु लिमये : . . . अपीजे का मामला है, उस के बारे में

अध्यक्ष महोदय : वह डैमरेज के बारे में सवाल है

श्री मधु लिमये : लेकिन इस फर्म से और इस मंत्रालय से संबंधित मामला है। पार्क हॉटल और अपीजे शिपिंग कम्पनी का मामला है।

Shri S. M. Banerjee: I would like to know whether it is a fact that the CBI, when they investigated into this matter, have revealed much more serious offences than this non-payment of demurrage, and if so, what

are those specific charges, and the steps taken by Government?

The Minister of Transport, Aviation, Shipping and Tourism (Shri N. Sanjiva Reddy): This case has been with the CBI for the last seven months. They are searching premises, they are trying to find out all the types of charges against them. I am not able to give all details now, because the CBI is investigating for the last seven months.

श्री हुकूम चन्द कद्वबाय : माननीय मंत्री ने तो बताया कि इस की जांच पड़ताल जारी है। मैं यह जानना चाहता हूँ कि इस में जो देरी हो रही, उसके लिए किसी केंद्रीय मंत्री का संकेत है कि इसमें ढील डाली जाय, देर की जाय? यदि हां, तो क्या सरकार इसकी जांच करेगी और इसमें कितना समय लगेगा ?

Shri N. Sanjiva Reddy: It is an insinuation absolutely. I do not think it deserves an answer.

Shri Kapur Singh: In view of so many misdeeds already exposed in respect of this particular firm, Messrs. Aminchand Pyarelal(has any penal action been taken at the administrative level against them?

Shri N. Sanjiva Reddy: I do not think we are in charge of all departments or of all the cases of a particular company. One which has been discovered is in the CBI and they are taking action.

श्री हुकूम चन्द कद्वबाय : मैं ने यह पूछा था कितना समय लगेगा ?

Mr. Speaker: How long would it take to complete that enquiry?

Shri Sanjiva Reddy: They are doing it and it is difficult for me to say now.

Shri Madhu Limaye: After the elections.

ग्राम चुनाव

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- * 542. श्री म० ला० द्विवेदी :
 श्री सुबोध हंसदा :
 श्री भागवत झा आजाद :
 श्री स० चं० सामन्त :
 डा० म० मो० दास :
 श्री प्र० चं० वरुणा :
 श्री यशपाल सिंह :
 श्री महेश्वर नरसक :
 श्री कोल्ला बंरुया :
 श्री प्रकाशबोर शास्त्री :
 श्री दिंडवनाथ पाण्डेय :
 श्री हरि विष्णु कामत :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) सारे देश में ग्राम चुनावों के बारे में स्थिति का अध्ययन करने के पश्चात् निर्वाचन आयोग ने आगामी ग्राम चुनाव पूरे करवाने के लिए कौन-कौन सी तागीखें तथा कुल कितने दिन की अवधि अन्तिम रूप से निर्धारित करने का निर्णय किया है ;

(ख) निर्वाचन आयोग ने 1967 के ग्राम चुनावों पर कुल कितना खर्च होने का अनुमान लगाया है ; और

(ग) क्या निर्वाचन आयोग ने चुनावों के दौरान शांति तथा कानून व्यवस्था बनाये रखने तथा शांतिपूर्वक चुनाव कराने के सम्बन्ध में कोई विशेष व्यवस्था करने का सुझाव दिया है ?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) The dates and the total number of days for the general elections to be held in 1967 have not yet been finalised by the Election Commission.

(b) The estimated total expenditure on the conduct of general elections will be Rupees 7 Crores approximately.

(c) No, Sir.